

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P.43(ND)/2016

IN THE MATTER OF:

Central Bank of India ... Applicant/petitioner

Vs.

M/s. Surya Pharmaceuticals Ltd. ... Respondent

Order under Section 237(b) of the Companies Act

Order delivered on 22.02.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

For the Applicant/petitioner : Mr. Jaswinder Singh, Adv.
Ms. Swarnima Singh, Law Officer

For the Respondent : Mr. Zorawar Singh, Advocate

ORDER

Learned Counsel for the respondent requests for some time to file certain documents. Let documents be filed within a week with a copy in advance to the Counsel for the petitioner.

List the matter on 2nd April, 2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
HON'BLE MEMBER (JUDICIAL)

22.02.2018
V.Sethi